¹[THE FIRST SCHEDULE]

[See section 2(i)]

- 1. Fruits, vegetables and their products.
- 2. Meat and meat products.
- 3. Poultry and poultry products.
- 4. Dairy products.
- 5. Confectionary, biscuits and bakery products.
- 6. Honey, jaggery and sugar products.
- 7. Cocoa and its products, chocolates of all kinds.
- 8. Alcoholic and non-alcoholic beverages.
- 9. Cereal products.
- 10. Cashewnuts, groundnuts, peanuts and walnuts.
- 11. Pickles, chutneys and papads.
- 12. Guar Gum.
- 13. Floriculture and floriculture products.
- 14. Herbal and medicinal plants.
- ²[15. De-oiled rice bran.]

^{1.} The Schedule numbered as the First Schedule by Act 20 of 2009, s. 8 (w.e.f. 13-10-2008).

^{2.} Added by Notification No. S.O. 2100(E) (dated 5th May, 2022).